

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 3854

TO BE ANSWERED ON MARCH 23, 2023

PMAY IN KARNATAKA

NO. 3854. SHRI S. MUNISWAMY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the statistics for the Pradhan Mantri Awas Yojana (PMAY) for the State of Karnataka;**
- (b) the timeline and number of houses set as a target for this scheme;**
- (c) whether the said target has been achieved in the State of Karnataka and if so, the details thereof; and**
- (d) the statistics for this scheme with regard to the Kolar and Chikkaballapur districts of Karnataka?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. A total of 7,06,320 houses have been sanctioned under PMAY-U for State of Karnataka; of which 5,77,780 are grounded and 3,09,324 are completed. The scheme period which was earlier upto 31.03.2022, has since been extended up to 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. The physical and financial progress for the State of Karnataka including Kolar and Chikkaballapur districts is at Annexure.

Annexure referred in reply to LSUQ No. 3854 due for 23-03-2023

**Physical and financial progress of Karnataka along with Kolar and
Chikkaballapur districts under PMAY-U**

[as on 13th March 2023]
(₹ in Crores)

Sr. No.	Particulars	Karnataka	Kolar	Chikkaballapur
1	Houses Sanctioned (Nos)	7,06,320	8,390	6,358
2	Houses Grounded for Construction (Nos)	5,72,384	8,189	6,081
3	Constructions of Houses Completed/ Delivered (Nos)	3,03,928	5,170	3,346
4	Central Assistance Sanctioned (₹ in Crores)	11,624.01	144.23	97.16
5	Central Assistance Released (₹ in Crores)	6,504.81	87.26	48.86